

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Monday,23rd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING) HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 2

[DIVISION BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate				
	<u>ORDERS</u>								
76	I.A.(Civil)/2937/2022 FIXED in WA/11019/2022	ASSAM POWER DISTRIBUTION COM LIMITED . Versus POWER GRID ASSOCIATE .	PANY	MR. P N GOSWAMI MR. S P SHARMA MR B CHOUDHURY MR. K P PATHAK					
	WITH WA/11019/2022 (Filing Number)	ASSAM POWER DISTRIBUTION COM LIMITED . Versus POWER GRID ASSOCIATE . E	PANY	MR. P N GOSWAMI					
	======================================								
1)	MR. P KHATANIAR	13-12-2022	 To	08-02-2023					
2)	MR R CHAKRAVORTY	02-01-2023	То	27-01-2023					
3)	MR. P PATHAK	03-01-2023	To	27-01-2023					
4)	MS. S KANUNGOE	17-01-2023	То	23-01-2023					
5)	MR. V K CHOPRA	27-01-2023	То	27-01-2023					
6)	MR A K MAHESWARI	17-01-2023	То	27-01-2023					
7)	MR. N J GOGOI	17-01-2023	То	23-01-2023					
8)	MRS. U CHAKRABORTY	17-01-2023	То	31-01-2023					
9)	MR. N ISLAM	23-01-2023	То	03-02-2023					
10)	MR. M K MAJUMDAR	23-01-2023	То	25-01-2023					
11)	MR. R BORUAH	20-01-2023	То	30-01-2023					
12)	MS. N M DEKA	20-01-2023	То	24-01-2023					
13)	MS. A BHATTACHARYYA	20-01-2023	То	31-01-2023					
14)	MR. D C C PHUKAN	19-01-2023	То	24-01-2023					
15)	MR. A K AGARWAL	23-01-2023	То	27-01-2023					
16)	MR. R K D CHOUDHURY	23-01-2023	То	24-01-2023					
17)	MS. D GHOSH	23-01-2023	То	23-01-2023					
18)	MR. P. CHOUDHURY	24-01-2023	То	08-02-2023					



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM COURT NO: 6

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate			
	ORDERS							
62	Cont.Cas(C)/33/2022 FIXED	KUMUD THAKURIA @ KUMUD K DAS Versus PABINDRA KUMAR NATH	UMAR	MR. M A SHEIKH K U AHMED MS F INTAZ	MR D KALITA MR. D NATH			
63	WITH WP(C)/5935/2021	KUMUD THAKURIA @ KUMUD K DAS Versus THE STATE OF ASSAM AND 4 O		MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM			
64	Cont.Cas(C)/666/2022 B/O	SUCHITRA BALA ROY Versus M K YADAVA AND 2 ORS		MR. J KALITA	MR. P N GOSWAMI (R1)			
LEAVE -	E NOTE OF ADVOCATES FOR 23/	01/2023						
1) 2)	MR. P KHATANIAR MR R CHAKRAVORTY	13-12-2022 02-01-2023	To To	08-02-2023 27-01-2023				
3)	MR. P PATHAK	03-01-2023	To	27-01-2023				
4)	MS. S KANUNGOE	17-01-2023	То	23-01-2023				
5)	MR. V K CHOPRA	27-01-2023	То	27-01-2023				
6)	MR A K MAHESWARI	17-01-2023	То	27-01-2023				
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023				
8)	MRS. U CHAKRABORTY	17-01-2023	То	31-01-2023				
9)	MR. N ISLAM	23-01-2023	То	03-02-2023				
10)	MR. M K MAJUMDAR	23-01-2023	То	25-01-2023				
11)	MR. R BORUAH	20-01-2023	To	30-01-2023				
12)	MS. N M DEKA	20-01-2023	То	24-01-2023				
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023				
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023				
15)	MR. A K AGARWAL	23-01-2023	То	27-01-2023				
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023				

17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	То	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES] [HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA COURT NO: 9

Petitioner Advocate

Respondent Advocate

Main Parties

[CRIMINAL MATTERS

Sr.No. Case Number

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		BAIL HEARIN	IG (BA)		
74	Bail Appln./2785/2022 WITH LCR, FIXED	KARPU SK Versus THE STATE OF ASSAM		MS. S PHUKAN	PP, ASSAM
		ORDER	<u>.s</u>		
75	Review.Pet./34/2022 WP(C) 5739/2015(D/O), FIXED	THE DEPUTY COMMISSIONER, I (M) Versus GAUTOM BORO AND 3 ORS.		MR. D BORAH JR. GA, ASSAM	MR. B P SINHA MR. R BORPUJARI SC, FINANCE
	: NOTE OF ADVOCATES FOR 23/01	=====			
1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
2)	MR R CHAKRAVORTY	02-01-2023	То	27-01-2023	
3)	MR. P PATHAK	03-01-2023	To	27-01-2023	
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023	
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023	
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023	
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023	
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023	
9)	MR. N ISLAM	23-01-2023	To	03-02-2023	
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023	
11)	MR. R BORUAH	20-01-2023	To	30-01-2023	
12)	MS. N M DEKA	20-01-2023	To	24-01-2023	
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023	
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023	
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023	
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023	
17)	MS. D GHOSH	23-01-2023	To	23-01-2023	
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023	
19)	MS. B CHOUDHURY	24-01-2023	То	08-02-2023	



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

Petitioner Advocate

Respondent Advocate

[CIVIL BENCH-IV

Sr.No. Case Number

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Main Parties

	<u>ORDERS</u>								
63	Cont.Cas(C)/656/2022 FIXED	RATUL CHANDRA DEKA Versus AVINASH P. JOSHI AND ANR		MR. I ALAM MR. T SK MS. R R BORAH					
64	Cont.Cas(C)/717/2022 FIXED	ANITA BASUMATARY Versus ANURAG GOEL, IAS		J U AHMED MR S R NAWAZ MR S A REEYAZ					
===: ===: LEAV	======================================		====		:=========				
1)	MR. P KHATANIAR	13-12-2022	То	08-02-2023					
2)	MR R CHAKRAVORTY	02-01-2023	То	27-01-2023					
3)	MR. P PATHAK	03-01-2023	То	27-01-2023					
4)	MS. S KANUNGOE	17-01-2023	То	23-01-2023					
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023					
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023					
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023					
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023					
9)	MR. N ISLAM	23-01-2023	To	03-02-2023					
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023					
11)	MR. R BORUAH	20-01-2023	To	30-01-2023					
12)	MS. N M DEKA	20-01-2023	To	24-01-2023					
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023					
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023					
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023					
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023					
10)	MS. D GHOSH	23-01-2023	To	23-01-2023					
17)									
-	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023					



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number		Main Parties	Petitioner Advocate		Respondent Advocate
		ADMISSION			
50	WP(C)/5544/2022 FIXED	GIAS UDDIN AND ANR Versus THE STATE OF ASSAM AND 2 ORS		MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, REVENUE
		<u>ORDERS</u>			
51	Cont.Cas(C)/719/2022 FIXED	DHANANJAY BASUMATARY Versus ANURAG GOEL		J U AHMED MR S R NAWAZ MR S A REEYAZ	
52	Cont.Cas(C)/720/2022 FIXED	LANIMA SAIKIA Versus ANURAG GOEL, IAS		J U AHMED MR S R NAWAZ MR S A REEYAZ	
53	Cont.Cas(C)/727/2022 FIXED	JOY CHANDRA RAJKHOWA Versus ANURAG GOEL		J U AHMED MR S R NAWAZ MR S A REEYAZ	
===:	NOTE OF ADVOCATES FOR 23/	=====	===	=========	
===: -EAVI	E NOTE OF ADVOCATES FOR 23/	====== 01/2023 			
= = = : -EAVI 1)	NOTE OF ADVOCATES FOR 23/	====== 01/2023 		08-02-2023	
EAVI	MR. P KHATANIAR MR R CHAKRAVORTY	====== 01/2023 	 То То	08-02-2023 27-01-2023	
EAVI	MR. P KHATANIAR MR. R CHAKRAVORTY MR. P PATHAK	====== 001/2023 	 То То То	08-02-2023 27-01-2023 27-01-2023	
===: LEAVI 1) 2) 3)	MR. P KHATANIAR MR R CHAKRAVORTY MR. P PATHAK MS. S KANUNGOE	13-12-2022 T 02-01-2023 T 03-01-2023 T 17-01-2023 T	 То То	08-02-2023 27-01-2023 27-01-2023 23-01-2023	
EAVI	MR. P KHATANIAR MR. R CHAKRAVORTY MR. P PATHAK	13-12-2022 T 02-01-2023 T 03-01-2023 T 17-01-2023 T 27-01-2023 T	 То То То	08-02-2023 27-01-2023 27-01-2023	
EAVI	MR. P KHATANIAR MR R CHAKRAVORTY MR. P PATHAK MS. S KANUNGOE MR. V K CHOPRA MR A K MAHESWARI	13-12-2022	 То То То То	08-02-2023 27-01-2023 27-01-2023 23-01-2023 27-01-2023	
EAVI 1) 2) 3) 4) 5)	MR. P KHATANIAR MR R CHAKRAVORTY MR. P PATHAK MS. S KANUNGOE MR. V K CHOPRA	13-12-2022	То То То То То То	08-02-2023 27-01-2023 27-01-2023 23-01-2023 27-01-2023 27-01-2023	
EAVI 1) 2) 3) 4) 5) 6)	MR. P KHATANIAR MR R CHAKRAVORTY MR. P PATHAK MS. S KANUNGOE MR. V K CHOPRA MR A K MAHESWARI MR. N J GOGOI	13-12-2022	 То То То То То	08-02-2023 27-01-2023 27-01-2023 23-01-2023 27-01-2023 27-01-2023 23-01-2023	
===== LEAVI 	MR. P KHATANIAR MR R CHAKRAVORTY MR. P PATHAK MS. S KANUNGOE MR. V K CHOPRA MR A K MAHESWARI MR. N J GOGOI MRS. U CHAKRABORTY	13-12-2022	 То То То То То То	08-02-2023 27-01-2023 27-01-2023 23-01-2023 27-01-2023 27-01-2023 23-01-2023 31-01-2023	
====: EAVI 1) 1) 2) 3) 4) 5) 6) 7) 8)	MR. P KHATANIAR MR R CHAKRAVORTY MR. P PATHAK MS. S KANUNGOE MR. V K CHOPRA MR A K MAHESWARI MR. N J GOGOI MRS. U CHAKRABORTY MR. N ISLAM	13-12-2022	То То То То То То То	08-02-2023 27-01-2023 27-01-2023 23-01-2023 27-01-2023 27-01-2023 23-01-2023 31-01-2023 03-02-2023	
====: LEAVII 	MR. P KHATANIAR MR R CHAKRAVORTY MR. S KANUNGOE MR. V K CHOPRA MR A K MAHESWARI MR. N J GOGOI MRS. U CHAKRABORTY MR. N ISLAM MR. M K MAJUMDAR	13-12-2022	 То То То То То То То	08-02-2023 27-01-2023 27-01-2023 23-01-2023 27-01-2023 27-01-2023 23-01-2023 31-01-2023 03-02-2023 25-01-2023	

14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	Τo	08-02-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS1

ALONG WITH THE FOLLOWING MATTERS]							
Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate		
		MOTION	(<u>BA)</u>				
62	Bail Appln./202/2023 FIXED	A HAKIM Versus THE STATE OF ASSAM		MR. N UDDIN MR S K CHHETRY	PP, ASSAM		
		BAIL HEARIN	IG (BA)				
63	Bail Appln./17/2023 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM		MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM		
		BAIL HEA	RING				
64	AB/3812/2022 WITH LCR AND CASE DIARY, FIXED	SON SINGH@SONU SINGH Versus THE STATE OF ASSAM		MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM		
65	AB/3840/2022 FIXED	ABED ALI Versus THE STATE OF ASSAM		MR. S A HUSSAIN MR D J HALOI	PP, ASSAM		
			:====:	=========	=========		
- 	ENOTE OF ADVOCATES FOR 23/0	1/2023					
1)	MR. P KHATANIAR	13-12-2022	То	08-02-2023			
2)	MR R CHAKRAVORTY	02-01-2023	То	27-01-2023			
3)	MR. P PATHAK	03-01-2023	То	27-01-2023			
4)	MC C KANLINICOE	17 01 2022	т.	22 01 2022			

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023	
3)	MR. P PATHAK	03-01-2023	To	27-01-2023	
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023	
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023	
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023	
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023	
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023	
9)	MR. N ISLAM	23-01-2023	To	03-02-2023	
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023	
11)	MR. R BORUAH	20-01-2023	To	30-01-2023	

12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	То	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	То	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	То	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	То	08-02-2023
19)	MS B CHOUDHURY	24-01-2023	Tο	08-02-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[CRIMINAL AND CIVIL MATTERS

3)

4)

5)

6) 7)

8)

9)

MR. P PATHAK

MS. S KANUNGOE

MR. V K CHOPRA

MR. N J GOGOI

MR. N ISLAM

MR A K MAHESWARI

MRS. U CHAKRABORTY

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.REV.P.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	. Case Number	Main Parties		Petitioner Advocate	Respondent Advocat
		MOTION (BA)			
57	Bail Appln./163/2023 FIXED	MD SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM		MS. A MEDHI	PP, ASSAM
		MOTION			
58	Crl.Pet./36/2023 FIXED	RAMAKANTA DEURI Versus THE STATE OF ASSAM AND ANR		MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
		BAIL HEARING (I	<u>BA)</u>		
59	Bail Appln./66/2023 FIXED	RAMJAN ALI Versus THE STATE OF ASSAM		MS A BEGUM MR. A HOQUE	PP, ASSAM
		HEARING			
60	Crl.Pet./225/2022 WITH LCR FILES, FIXED	TAREK AZIZ LASKAR @ TARIK ALI LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR		MR H R A CHOUDHURY MS. S B CHOUDHURY MR. S K DAS MR. M A CHOUDHURY	MR. S B LASKAR (R-2) MR. H A LASKAR (R-2) MS N KALITA (R-2) PP, ASSAM
:===:	=======================================	:======= :======	====	==========	=======================================
EAVE	NOTE OF ADVOCATES FOR 23	8/01/2023			
 1)	MR. P KHATANIAR	13-12-2022	То	08-02-2023	
2)	MR R CHAKRAVORTY	02-01-2023	То	27-01-2023	

To

To

To

To

To

To

To

27-01-2023

23-01-2023

27-01-2023

27-01-2023

23-01-2023

31-01-2023

03-02-2023

03-01-2023

17-01-2023

27-01-2023

17-01-2023

17-01-2023

17-01-2023

23-01-2023

10)	MR. M K MAJUMDAR	23-01-2023	То	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023